

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 110(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)




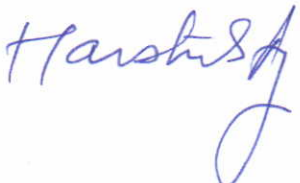
SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016**

NAME OF THE COMPANY: M/s. Ms. Chandra Bala Modi & ANr. V/s. M/s. Synapse
Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

1	Ms. U.K. Chandhary	Sr Adv	P-2 and P-4	
2	Ajay Garg			
3	Humanshu Vig			
4	Hitesh Chaudhary		R-3	
5	Anirudh Wadhwa			
6	Ashish Dholakia		Petitioner	
7	Sandeep Das			
8	Kamru Agrawal			
9	Saurabh Kalra		R-5	
10	Harshil Agarwal			

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 3 weeks time to file the rejoinder. Mr. Hitesh Choudhary learned counsel appearing for the respondent no.3 seeks and is given 3 weeks time to file the Vakalatnama and the reply.

List on 06.10.2016

Sd/-

(R.Varadharajan)
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)